

WRIT PETITION (T)

FILING NUMBER: 2725/2020

TATA SKY LIMITED

: PETITIONER

Vs

THE STATE OF JHARKHAND AND ORS

: RESPONDENTS

BENCH : D.B

CAVEAT: Clear

CFS:

PETITION : NIL

AFIDAVIT : NIL

VAKALATNAMA: NIL

DEFECT IF ANY :

This petition has been filed through e-mail therefore CFs of Rs. 250, 05 and 15 has not been given.

1. This petition has not been affidavit.
2. Adv. Welfare stamp of Rs 15 each is wanting on affidavit and VAK.
3. Adv. asso. Stamp and Adv. clerk asso. Stamp is wanting on VAK.
4. 2<sup>nd</sup> copy of this petition has not been filed.
5. Sign of deponent on affidavit has not been identified by someone.
6. Seal of petitioner firm may be marked on VAK.
7. Detail of petitioner on VAK may be mentioned as per cause title page.
8. Annex 2 appears to be incomplete. It may be verified or complete copy may be given by S/A.
9. Annex no. in para 1, prayer and synopsis may be verified or corrected.
10. Original certified copy of Annex 1 and 4 may be given with AFs of Rs.10 each.
11. Fresh T/C of page no100 may be given.
12. F/C or T/C of page no. 93 to 98, 109 to 112, 115, 116, 117, 122 to 125, 130, 131, 135 to 138, 168, 170 to 172, and 174 may be given.
13. Page no. on T/C of page no. 167 may be mention as per its T/C.
14. Page no. 169/a,b,c and 173/a,b,c appears to be T/c of page no 169 and 173 respectively. It may be verified or corrected.

Saket Kumar Singh

11/06/2020.